

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**LOK SABHA  
UNSTARRED QUESTION NO. 2417  
TO BE ANSWERED ON 11.3.2016**

**FUNDS ALLOCATED TO STATES**

**2417. SHRI ASHOK MAHADEORAO NETE:  
MAJ GEN B C KHANDURI, AVSM (Retd):  
SHRI SHIVKUMAR UDASI**

Will the **Minister of PLANNING** be pleased to state:

- (a) the details of funds allocated by the Government through devolution, Plan Grants and non-plan grants including flagship programmes during the last three years, State/UT-wise;
- (b) the details of funds disbursed and the funds utilised, scheme and State/UT-wise;
- (c) whether the Government has reviewed the utilisation of said funds, if so, the details thereof;
- (d) whether the amount sanctioned by the Government is sufficient for development of State, if so, the details thereof; and
- (e) if not, whether the Government proposes to increase the funds to State, if so, the details thereof, State/UT-wise?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING  
AND MINISTER OF STATE FOR DEFENCE  
(RAO INDERJIT SINGH)**

(a) to (e) Finance Commission makes recommendation of State-wise devolution & non Plan Grants and on the basis of this recommendation Ministry of Finance releases the same to States. The State-wise allocation of Plan funds through Central Assistance to State & UT Plans (CASP) was done by erstwhile Planning Commission during the finalization of Annual Plans of States. After its restructuring, Centrally Sponsored Schemes (CSS) including flagship schemes have become a part of CASP w.e.f Financial Year 2014-15. Planning Commission has been replaced by NITI Aayog w.e.f. 1.1.2015 and allocation of CASP is no more a mandate of NITI Aayog. A table showing the State-wise allocation and releases of CASP during last three years is placed at **Annex – I**.

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**Annexure to the Lok Sabha unstarred Question No. 2417 raised by Shri Ashok Mahadeorao Nete: Maj Gen B C Khanduri AVSM (Retd): Shri Shivkumar Udasi due for answer on 11.03.2016 regarding 'Funds allocated to States'**

**State-wise Allocation & Releases of Central Assistance to State Plan (CASP)**

Rs. crore

Sl. No.	States/UTs	2012-13		2013-14		2014-15	
		Central Assistance to State Plan (CASP) Allocation	Central Assistance to State Plan (CASP) Releases	Central Assistance to State Plan (CASP) Allocation	Central Assistance to State Plan (CASP) Releases	Central Assistance to State Plan (CASP) Allocation (including CSS)	Central Assistance to State Plan (CASP) Releases (including CSS)
	(1)	(2)	(3)	(4)	(5)	(6)	(7)
<b>Special Category States (SCS)</b>							
1	Arunachal Pradesh	3311.24	2839.25	3177.15	3107.80	4674.09	4286.62
2	Assam	7861.07	6157.46	8873.05	6398.76	17868.83	12407.40
3	Himachal Pradesh	3858.72	4386.18	3815.43	3901.73	6267.60	6098.07
4	Jammu & Kashmir	10497.95	9610.22	10396.68	9074.35	16618.72	12771.28
5	Manipur	3433.57	2738.16	3745.36	2691.57	4899.15	3722.11
6	Meghalaya	2698.45	1910.61	2912.25	2164.37	4039.83	2825.73
7	Mizoram	2246.68	1963.78	2513.85	1970.54	3520.28	2876.21
8	Nagaland	2689.00	2344.61	2904.70	2407.37	4374.48	3531.04
9	Sikkim	1614.01	1150.64	1800.51	1510.54	2604.06	1909.04
10	Tripura	2919.06	2756.24	3106.91	3109.36	5741.33	4713.07
11	Uttarakhand	5125.61	3118.92	5385.00	3751.97	7812.61	5762.66
	<b>Sub Total SCS</b>	<b>46255.36</b>	<b>38976.07</b>	<b>48630.89</b>	<b>40088.36</b>	<b>78420.98</b>	<b>60903.22</b>
<b>General Category States (GCS)</b>							
12	Andhra Pradesh	5892.38	4707.35	5270.11	4288.47	13107.70	15244.44
13	Bihar	7173.59	5783.62	8618.30	7099.49	25130.01	16626.17
14	Chattisgarh	2694.36	2218.65	2632.91	2202.55	10074.83	7381.31
15	Goa	391.05	335.73	300.45	342.82	337.94	419.90
16	Gujarat	4410.12	3492.94	3978.79	2889.29	10222.95	8467.31
17	Haryana	1029.29	988.94	1135.81	1136.64	4492.75	3386.43
18	Jharkhand	3973.73	2711.04	3201.67	1750.95	8603.80	5680.08
19	Karnataka	3413.00	4075.96	3600.36	4305.54	13295.08	11766.29
20	Kerala	1665.75	1917.99	1742.37	1666.24	7404.85	6175.41
21	Madhya Pradesh	6091.07	7385.49	6325.77	6571.10	20644.29	16048.78
22	Maharashtra	7799.63	5940.60	7013.99	5662.76	17677.63	13396.73
23	Odisha	4805.34	4018.37	4467.58	4130.03	13753.06	11370.13
24	Punjab	1944.56	1070.30	1883.86	1530.92	4787.59	4341.36
25	Rajasthan	3476.95	2693.12	3591.36	3570.46	18785.30	15682.99
26	Tamil Nadu	3473.48	4402.60	3165.46	5577.00	13633.12	13969.13
27	Telangana	--	--	--	126.99	8680.35	4756.79
28	Uttar Pradesh	12254.50	6375.63	11335.90	7532.23	29812.16	25672.52
29	West Bengal	7298.33	6771.93	6759.41	5195.68	25434.66	18644.18
	<b>Sub Total (GCS)</b>	<b>77787.13</b>	<b>64890.28</b>	<b>75024.10</b>	<b>65579.18</b>	<b>245878.07</b>	<b>199029.93</b>
	<b>Total States (SCS+GCS)</b>	<b>124042.49</b>	<b>103866.35</b>	<b>123654.99</b>	<b>105667.54</b>	<b>324299.05</b>	<b>259933.15</b>
<b>Union Territories (UTs) with Legislature</b>							
30	Delhi	1160.21	915.75	1143.70	715.63	3422.25	1646.51
31	Puducherry	1420.00	547.66	783.20	671.57	1478.64	927.97
	<b>Total UTs with Legislature</b>	<b>1420.00</b>	<b>1463.41</b>	<b>1926.90</b>	<b>1387.20</b>	<b>4900.90</b>	<b>2574.48</b>
	<b>Total (States &amp; UTs)</b>	<b>125462.49</b>	<b>105329.75</b>	<b>125581.89</b>	<b>107054.74</b>	<b>329199.95</b>	<b>262507.62</b>

